

found that even small children are not being spared. Through you, I would like to submit that the Defence Minister may be asked to institute an enquiry committee to look into in the mischiefs of the Brigadier and also to arrange for the re-opening of the centuries old road.

[*English*]

SHRI SARAT CHANDRA PATTANAYAK (Bolangir): The recent panchayat election in Orissa is a blot on the democratic process. The flaunting of money, men and power by the State ruling party in league with the law enforcing machinery has made it a mockery and insult to people's opinion. The happenings during panchayat elections have exposed the blatant abuse of power by the State Government to doctor people's opinion at village level. The unprecedented scale of violence during the election resulted in about twenty casualties and more than a hundred were injured.

The situation in Bolangir parliamentary constituency is the worst. Two local MLAs were reported to be involved in murder, arson and large scale group clashes throughout the constituency, leaving the law enforcing authorities to be a mute spectator.

People are terrorised, the workers of the political parties are harassed and the entire atmosphere in the constituency is vitiated. There has been a complete break down of law and order and failure of constitutional machinery in the State.

I strongly urge the Central Government to take firm action against the State Government and also order a CBI probe into the firing incident in the Bolangir Parliamentary constituency. (*Interruptions*)

MR. DEPUTY SPEAKER: I think nobody is prepared to complete within one minute.....

(*Interruptions*)

MR. DEPUTY SPEAKER: To days' back Zero Hour went up to two hours and fifteen minutes. There were many comments on it; probably you are aware of it. Secondly everybody wants to speak. If they just speak for one or one and a half minutes, many people can participate.

13.00 hrs.

The moment you get a chance, you start and unless the Bell is rung, you are not prepared to stop it. Further, there is also an agitation saying that you are not being given a chance. Another thing is that some hon. Members who have given notice before 10 o'clock do not get the chance and others get the chance. This is rather a great injustice. I would request you to have a restraint. Each political party should have a list of their own; they should determine who should speak - two or three Members - on each day. They should determine it. Just by chance, if some of your relatives or somebody else are sitting there, what picture it gives to them? What picture it gives to the Presiding Officer and what picture it gives to the hon. Members concerned? I am just leaving it to you. Now, Shri Harin Pathak.

(*Interruptions*)

[*Translation*]

SHRI HARIN PATHAK (Ahmedabad): Mr. Deputy Speaker, Sir, though you I would like to draw the attention of the House to such a situation which is causing concern all over the country. The entire country is worried about the hardships being faced by 50,000 Indians settled in Afghanistan consequent upon the downfall of Najibullah and change of rule there. I would like to draw the attention of the House towards it.

Mr. Deputy Speaker, Sir, more than 30,000 people have fled from Afghanistan to Pakistan. Their property has been destroyed

and they have been attacked. they included both the Hindus and Sikhs. Two thousand Indians, reached Altari by train via Pakistan and came to India from there. I would like to know from the Government as to what action it proposes to take to remove the hardships being faced by 50 thousand Indians consequent upon the change of power in Afghanistan and to protect their lives and property there. Mr. Deputy Speaker, Sir, I have given the complete information to the Hon'ble Minister through telegram. I would like to know as to what the Government is going to do about it. The Government should tell us as to what is their condition at present. Hon. Minister should also make a statement on it.....(*Interruptions*)

[*English*]

SHRI B.N. REDDY (Miryalguda): Sir, the State of Andhra Pradesh is witnessing a very grave situation in the field of agriculture in the present season. (*Interruptions*)

MR. DEPUTY SPEAKER: Mr. Reddy, If you want to read it out, it may take a lot of time. I do not like you to read. You may tell the gist, within one minute.

(*Interruptions*)

[*Translation*]

SHRI HARIN PATHAK: The Government should let us know whether it wants to make a statement or not on the present condition of 50,000 families over there? (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: You have told it. My dear friend, you have given the notice at 1005 hours. As a matter of fact, you have no legal right to ventilate the grievance of yours, on the Floor of the House, which I

never wanted to place before the House. You cannot expect the Government to respond to it immediately, unless you give sufficient notice to them. It is humanly impossible, Suppose they do not give a proper answer, tomorrow, they will be held up. You should know the responsibility of them also. Shri Reddy my continue now.

(*Interruptions*)

SHRI B.N. REDDY: This is precisely because of monsoon failure; as a result, the major irrigation projects like Nagarjuna Sagar and Sri Ram Sagar are short of water whereby the lands under command-area have become dry. Hence, the farmers in the area have been compelled to cultivate mere dry crops. In consequence, plantation work could not be started in most parts of the State. This has caused concern and agitation in the minds of farmers. Besides this, this already deteriorating power situation in the State is quite alarming. Due to frequent power cuts and erratic power supply, most of the transformers have become non-functional. Moreover, lakhs of applications farmers for electric connection are kept pending for a very long period. As a result of these problems, the people in the rural areas are feeling depressed while the State is reeling under famine-like situation.

Therefore, I would like to draw the immediate attention of the Central Government towards the plight of Andhra Pradesh and demand urgent steps so as to address the problems. The Central Government should advise the State Government to stop the on-going forcible recovery of loans and ensure extensive crop loans to the needy farmers for deepening their bore-wells as ground water is the only option. Further serious attempts should be made to supply power from the neighboring States like Tamilnadu, Kerala and Karnataka so that a helping hand is extended to Andhra Pradesh. (*Interruptions*)